

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 17180/2017

GAS AUTHORITY OF INDIA LTD.

Petitioner(s)

VERSUS

RAMESH CHANDRA & ORS.

Respondent(s)

(only SLP (C) No. 23502/2017 is to be listed before R-Court.)

WITH

SLP(C) No. 23502/2017 (XI)

Date : 11-12-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kaushik Laik, AOR

For Respondent(s)

Mr. Gaurav Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 23502/2017

No counter affidavit has been filed on behalf of respondent Nos.1 & 2 despite grant of last opportunity.

Service is complete qua respondent No.3 but no one has entered appearance on his behalf.

The matter be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB

